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O.A. No. 392 of 2010

21.1.2011

For Applicant: None

For Respondents: Sri S. Lavania for Sri M.K. Singh

M.P. No.85 of 2011: This is an application for withdrawal of O.A. The applicant had filed this O.A. for sanction of family pension being dependant unmarried daughter of late Shyam Narain Srivastava w.e.f. 6.9.2007. During the pendency of O.A., the Opposite party no.2 has sanctioned the family pension to the applicant being dependant unmarried daughter of late Shyam Narain Srivastava w.e.f. 6.9.2007.

In view of the above, M.P. no. 85 of 2011 is allowed. The O.A. is dismissed as withdrawn.

SP
(S.P. Singh)
M(A)

Girish / -

of
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Date 21/1/2011
Faruq
20/1/2011